



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,20th December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
9	<a href="#">WA/318/2019</a> CAVT. NO.0861/2019 AT 10:30 A.M.	RABIUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE MR. M DEKA	GA, ASSAM MR A D CHOUDHURY (R1) MR. M MAHANTA MR. D CHOUDHURY (R1) SC, P C B A FOR CAVEATOR
10	<b>WITH</b> <a href="#">WA/319/2019</a> CAVT. NO. 0859/2019	RABIUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE	GA, ASSAM MR A D CHOUDHURY (R5) MR. M MAHANTA MR. D CHOUDHURY (R5) FOR CAVEATOR SC, P C B A

LEAVE NOTE OF ADVOCATES FOR 20/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

**THIS BENCH WILL RISE AT 1:00 PM AND  
WILL SIT AGAIN AFTER RISING OF THE  
DIVISION BENCH COMPRISING OF HIS LORDSHIP  
AND HONOURABLE MR. JUSTICE SOUMITRA SAIKIA,  
IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
39	<a href="#">Bail Appln./3870/2024</a> FIXED	RABI HASAN MAZUMDER @ RAFI <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. I H LASKAR MR. P K DEKA	PP, ASSAM
40	<a href="#">Bail Appln./3941/2024</a> B/O	SUNNY CHAKRABORTY AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	DR. D J DEKA	PP, ASSAM
<b>MOTION</b>				
41	<a href="#">AB/3348/2024</a> WITH OFFICE NOTE, FIXED	BOKTAR ALI <b>Versus</b> THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
42	<a href="#">Bail Appln./3235/2024</a> FIXED	JONE BARMAN @ BHAKAT <b>Versus</b> THE STATE OF ASSAM	MR J ABEDIN MR N SARMA	PP, ASSAM
43	<a href="#">Bail Appln./3411/2024</a> WITH CASE RECORD (SCANNED COPY), FIXED	MD ISTAK ALI @ KACHU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N ISLAM	PP, ASSAM
44	<a href="#">Bail Appln./3712/2024</a> (CONNECTED WITH ITEM NO. 31 IN THE DAILY CAUSE LIST), FIXED	SHRI ANUPAM RABHA @ ANGSUMAN RABHA <b>Versus</b> THE STATE OF ASSAM	MR A DEKA	PP, ASSAM
<b>BAIL HEARING</b>				
45	<a href="#">AB/3275/2024</a> FIXED	BIJAY KUMAR CHOUDHARY <b>Versus</b> THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
<b>ORDERS</b>				
46	<a href="#">I.A.(CrI.)/1270/2024</a> AB 2329/2024(D/O), B/O in AB/2329/2024	PRANAB DOLEY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM

47	<a href="#">AB/3063/2024</a> BY SLIP	SMTI RUMILA DAIMARI <b>Versus</b> THE STATE OF ASSAM	MR. R BARUAH	MR M HALOI, SC, CBI PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/1199/2024</a> in AB/3063/2024	SMTI RUMILA DAIMARI <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION (CBI)	RAJIB BARUAH	SC, CBI
48	<a href="#">AB/3256/2024</a> BY SLIP	MOTIUR RAHMAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MR. Z H BORA MS N SULTANA	MR. K A MAZUMDER (FOR INFORMANT) MR E AHMED (FOR INFORMANT) MISS R A CHOUDHURY (FOR INFORMANT) PP, ASSAM
49	<a href="#">AB/3398/2024</a> BY SLIP	SADDIK ALI @ KHANDAKAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
50	<a href="#">Bail Appln./3628/2024</a> BY SLIP	GAJEN LIMBU <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	SC, CBI
51	<a href="#">Bail Appln./3673/2024</a> BY SLIP	TONLONG KONYAK <b>Versus</b> THE STATE OF ASSAM	MR SAURADEEP DEY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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**[ For Friday,20th December 2024]**

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**[AT 02:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 3**

**[THIS BENCH WILL SIT AT 2:00 PM**

**THE SINGLE BENCHES OF THEIR LORDSHIPS WILL SIT  
AGAIN AFTER RISING OF THIS BENCH, IF REQUIRED]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
1 <a href="#">WP(C)/814/2024</a> AT 2:00 PM	MUSST JAHANARA PARBIN @ JAHANARA BEGUM  <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 5**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
13	<a href="#">Crl.A./200/2021</a> 4 Y 0 M 4 D : (AT 10:30 AM)	NAKUL KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MR D J DEKA	MR. P. K. MUNIR (R-2) PP, ASSAM
14	<a href="#">CRL.A(I)/88/2022</a> 5 Y 5 M 26 D :	MD. SAMSUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS SAGARIKA BARPUJARI (AMICUS CURIAE)	MR M AHMED (R-2) MR A. ALI (R-2) PP, ASSAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 6**

**[DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
12 <a href="#">WP(C)/6458/2024</a> B/O	MUSSTT AFIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR J ISLAM MR. T MOHAMMAD	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13 <a href="#">WP(C)/6933/2024</a> B/O	TAJ UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	F K R AHMED M U BARBHUYAN	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14 <a href="#">WP(C)/6939/2024</a> B/O	HOSNEARA BEGUM @ HOSSENA KHATUN <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15 <a href="#">WP(C)/6940/2024</a> B/O	MUSSTT. NURUN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
16 <a href="#">WP(C)/6943/2024</a> B/O	ANOWARA BEGUM <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17 <a href="#">WP(C)/6946/2024</a> B/O	NUR JAHAN @ NURJAHAN NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M ALI MR J. ISLAM MR J. E. SARKAR H R KHAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
18 <a href="#">WP(C)/6947/2024</a> B/O	HASNA BHANU <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R ALI MR H A AHMED ANACLATAS AHMED	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19 <a href="#">WP(C)/6951/2024</a> B/O	ABDUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

20	<a href="#">WP(C)/6952/2024</a> B/O	MD. MOTIBUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS A HUSSAIN S AHMED	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
21	<a href="#">WP(C)/6959/2024</a> B/O	MANOWARA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR. A.H. MONDAL MR S ISLAM	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 20/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 6**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
1	<a href="#">Bail Appln./2656/2024</a> (ASSIGNED BY HON'BLE THE CHIEF JUSTICE), WITH CASE RECORD(SCANNED COPY)	ABDUL SALIK AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
18)	MR. T ISLAM	12-12-2024	To	31-01-2025
19)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024
20)	MS. B CHOWDHURY	18-12-2024	To	20-12-2024
21)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
22)	MR A K DAS	19-12-2024	To	04-01-2025
23)	MR. S P ROY	20-12-2024	To	20-12-2024
24)	MR. O P BHATI	20-12-2024	To	19-01-2025
25)	MR. A AHMED	20-12-2024	To	03-01-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Friday,20th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
20	<a href="#">WP(C)/4314/2023</a> B/O	MURUGAN C <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	DY.S.G.I.
21	<a href="#">WP(C)/5837/2023</a> B/O	NO. G/3001461Y HAVILDAR/GD (GENERAL DUTY ) JAWALA CHAND, <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR	MR H GUPTA DY.S.G.I.
<b>MOTION</b>				
22	<a href="#">Cont.Cas(C)/709/2024</a> B/O	PRABIR CHANDRA KAKATI <b>Versus</b> RAVI KOTA, IAS AND 5 ORS	N K NEOG MR S BHARALI MR. M DAS MR. A DAS	
23	<a href="#">Cont.Cas(C)/713/2024</a> B/O	BIJENDRA DOLEY AND 27 ORS <b>Versus</b> RAKESH KUMAR AND ANR	MR P R SARMA MR D MEDHI MR. S. PEGU	
24	<a href="#">WP(C)/5870/2024</a> FIXED	BIJOYA DAULAGUPU <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA	SC, AG SC, P H E SC, FINANCE DEPTT.
	<b>WITH</b> <a href="#">I.A.(Civil)/3970/2024</a> in <a href="#">WP(C)/5870/2024</a>	BIJOYA DAULAGUPU <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA	SC, AG SC, FINANCE DEPTT.
25	<a href="#">WP(C)/6918/2024</a> B/O	BABUL HUSSAIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, P AND R.D.
26	<a href="#">WP(C)/6930/2024</a> B/O	NO. C/5027821N WARRANT OFFICER (PA) ANAND KUSHWAHA <b>Versus</b> UNION OF INDIA AND 6 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
27	<a href="#">WP(C)/6932/2024</a> B/O	RANJIT KUMAR MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. P K BORDOLOI	SC, AGRI. DEPARTMENT
28	<a href="#">WP(C)/6934/2024</a> B/O	MUKUT ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM

29	<a href="#">WP(C)/6937/2024</a> B/O	RUPAM PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	SC, AG (A AND E) GA, ASSAM SC, FINANCE
30	<a href="#">WP(C)/6942/2024</a> B/O	DIGEN KALITA AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR E AHMED MISS R A CHOUDHURY	GA, ASSAM SC, AG
31	<a href="#">WP(C)/6949/2024</a> B/O	UJJAL KUMAR AND 4 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M DUTTA MS S DEV L DEKA	DY.S.G.I. GA, AP
32	<a href="#">WP(C)/6953/2024</a> B/O	THIEMNEITING LHUNGDIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, WPT AND BC SC, DIMA HASAO SC, FINANCE
33	<a href="#">WP(C)/6954/2024</a> B/O	SURAJ KUMAR AND ANR <b>Versus</b> THE UNION OF INDIA 5 ORS	MR. M DUTTA MS S DEV L DEKA	DY.S.G.I. GA, AP
34	<a href="#">WP(C)/6956/2024</a> B/O	ROHIT KUMAR YADAV <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. P K ROYCHOUDHURY MR. R MAZUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM DY.S.G.I.
35	<a href="#">WP(C)/6964/2024</a> B/O	FORCE NO. 045150712 SI/ PHARMACIST KAMALESWAR DAS <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. A R TAHBILDAR	DY.S.G.I.
36	<a href="#">WP(C)/6966/2024</a> B/O	SHRI HIMANGSHU GOGOI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. R S MISHRA MS M NIROLA MR. R K MAHANTA	SC, FINANCE AND TAXATION
37	<a href="#">WP(C)/6968/2024</a> B/O	ALL ASSAM GRADUATE NURSES ASSOCIATION AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H K DAS MR N K SARMA B SAIKIA	SC, HEALTH AND F W
38	<a href="#">WP(C)/6969/2024</a> B/O	RAJ MOHAN RAY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K DAS MS. B CHETRY S J DUTTA	SC, AG (A AND E) GA, ASSAM SC, FINANCE
39	<a href="#">WP(C)/6970/2024</a> B/O	JOSIMUDDIN AHMED @ JASIMUDDIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA MR. P P DUTTA MS P SARMA MS. P P DAS	SC, FOREST
40	<a href="#">WP(C)/6971/2024</a> B/O	PANKAJ CHETRI <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. B PURKAYASTHA J.P. BARUAH	DY.S.G.I.
41	<a href="#">WP(C)/6974/2024</a> B/O	UTPAL BORA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN	GA, ASSAM
42	<a href="#">WP(C)/6981/2024</a> B/O	PURNANJALI DEKA AND ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T DEURI MRS. R S DEURI MR D S DEKA MR A ATREYA MS A DAS MS. L WANGSA	GA, ASSAM SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 20/12/2024

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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Friday,20th December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 9**

**[CIVIL BENCH-II AND III**

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH COMPRISING OF HIS LORDSHIP  
AND HONOURABLE MR. JUSTICE DEVASHIS BARUAH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>			
14 <a href="#">Cont.Cas(C)/710/2024</a> B/O	SMTI. DIPTI PATAR <b>Versus</b> NARAYAN KONWAR, IAS	MR A CHAKRABORTY MR A CHETIA	
15 <a href="#">WP(C)/4247/2024</a> FIXED	ANURAG GODUKA <b>Versus</b> THE GAUHATI UNIVERSITY AND 3 ORS	MR. B J GHOSH MR H RAHMAN RUBI GOGOI	SC, HIGHER EDU SC, G U
16 <a href="#">WP(C)/6777/2024</a> FIXED	RANJIT SARKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	GA, ASSAM MR H K DAS, SC GHC
17 <a href="#">WP(C)/6887/2024</a> FIXED	DR. MS. RICHA PANDEY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S DUTTA MS P PHUKAN MR. S DUTTA MR. S DUTTA	SC, HEALTH SC, FINANCE SC. AG ASSAM
18 <a href="#">WP(C)/6900/2024</a> FIXED	JESMIN ARA PARBIN AND ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR SAURADEEP DEY MR. A R HAZARIKA SADDAM HUSSAIN	SC, ELEM. EDU
19 <a href="#">WP(C)/6921/2024</a> B/O	MONISHA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, ELEM. EDU SC, FINANCE DEPTT.
20 <a href="#">WP(C)/6925/2024</a> B/O	ABIDA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
21 <a href="#">WP(C)/6931/2024</a> B/O	GIRISH VIDYAPITH TRUST <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	SC, BTC
22 <a href="#">WP(C)/6935/2024</a> B/O	ZAHURUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR R ISLAM	SC, HIGHER EDU

23	<a href="#">WP(C)/6950/2024</a> B/O	GOBINDRA DEKA RAJA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. M DUTTA L DEKA	SC, ELEM. EDU GA, ASSAM SC, AG SC, SEC. EDU. SC, TREASURY SC, FINANCE SC, HIGHER EDU
24	<a href="#">WP(C)/6957/2024</a> B/O	EKBAL HUSSAIN AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MR. N H LASKAR MS. N.A. LASKAR MS. S. DEY	SC, HIGHER EDU
25	<a href="#">WP(C)/6967/2024</a> B/O	JYOTIRMOY PAUL AND 09 ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR. R MAZUMDAR MR. JUNM LASKAR MR. A M BARBHUIYA MS. J GHOSH	GA, ASSAM SC, SEC. EDU. SC, FINANCE
26	<a href="#">WP(C)/6972/2024</a> B/O	AKHIL BARMAN AND 14 ORS <b>Versus</b> THE SECRETARY TO THE GOVERNMENT OF ASSAM, HIGHER EDUCATION (TECHNICAL) DEPARTMENT AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, HIGHER EDU
27	<a href="#">WP(C)/6979/2024</a> B/O	BHABANI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P BORDOLOI	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 20/12/2024

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**[ For Friday,20th December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 10**

**[CIVIL BENCH-V**

**THIS BENCH WILL RISE AT 1:00 PM AND  
WILL SIT AGAIN AFTER RISING OF THE  
DIVISION BENCH COMPRISING OF HONOURABLE  
MR. JUSTICE M.R. PATHAK AND HIS LORDSHIP,  
IF REQUIRED]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR MOTION -</b>			
24 <a href="#">Cont.Cas(C)/711/2024</a> B/O	BIPUL RABI DAS <b>Versus</b> DIBAKAR NATH, IAS	MR. A M BARBHUIYA MS A BEGUM	
25 <a href="#">Cont.Cas(C)/712/2024</a> B/O	SUJIT DAS AND ANR <b>Versus</b> RAJESH DAS AND 3 ORS.	MR B SINHA MR. H ISLAM	
26 <a href="#">Bail Appln./3943/2024</a> B/O	SAFIUL HOQUE @ SAFIKUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	PP, ASSAM
27 <a href="#">WP(C)/6916/2024</a> B/O	SABHA RAM BASUMATARY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM SC, REVENUE
28 <a href="#">WP(C)/6917/2024</a> B/O	MISS CHAINI BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. M BORGHAIN M DAS	GA, ASSAM SC, WPT AND BC
29 <a href="#">WP(C)/6923/2024</a> B/O	NETRA KAMAL BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S R GOGOI MR. C SARMAH	SC, CO OP
30 <a href="#">WP(C)/6924/2024</a> B/O	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P P DUTTA MR. R ALI	SC, HOUSING AND URBAN AFFAIRS SC, GMC SC, GDD
31 <a href="#">WP(C)/6928/2024</a> B/O	NGO PARADISE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, HEALTH
32 <a href="#">WP(C)/6936/2024</a> B/O	AZAD ALI @ AJAT ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	S I AKAND MR. T HUSSAIN	GA, ASSAM SC, REVENUE SC, FINANCE
33 <a href="#">WP(C)/6941/2024</a> B/O	AINUL HAQUE BARBHUIYA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS. R RONGMEI MS. J GHOSH	GA, ASSAM

34	<a href="#">WP(C)/6944/2024</a> B/O	DWIPENDRA PATOWARY <b>Versus</b> THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, NHAI DY.S.G.I. SC, AEGCL
35	<a href="#">WP(C)/6945/2024</a> B/O	FOYZUL HOQUE MAZUMDAR AND ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR B SINHA MR. H ISLAM	SC, CO OP
36	<a href="#">WP(C)/6948/2024</a> B/O	KHANINDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM SC, REVENUE
37	<a href="#">WP(C)/6955/2024</a> B/O	CHAKAN ALI AND 44 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS M DAS MR. S MOLLAH	GA, ASSAM SC, REVENUE
38	<a href="#">WP(C)/6960/2024</a> B/O	PRATIMA NATH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR. A W MONDAL	GA, ASSAM SC, REVENUE
39	<a href="#">WP(C)/6962/2024</a> B/O	KALAPAHAR ASTHA SEWA SAMITTEE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN	GA, ASSAM
40	<a href="#">WP(C)/6963/2024</a> B/O	DHARMENDRA AGARWAL <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. P MAHANTA MR. D BORA MR. N MAHAJAN	SC, GST
41	<a href="#">WP(C)/6965/2024</a> B/O	HITESWAR SARKAR AND 26 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, REVENUE
42	<a href="#">WP(C)/6973/2024</a> B/O	NURUL HAQUE <b>Versus</b> THE REGIONAL MANAGER, STATE BANK OF INDIA AND 5 ORS.	MR. K A MAZUMDER MR A HAI	DY.S.G.I.
43	<a href="#">WP(C)/6975/2024</a> B/O	PARTHO SARATHI CHOUDHURY AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS. R CHOUDHURY MS. B. HAZARIKA MD. MEMON AHMED	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, REVENUE
44	<a href="#">WP(C)/6977/2024</a> B/O	SUBHADRA DOLEY PEGU @ INDIRA PEGU <b>Versus</b> THE NATIONAL HIGHWAY AUTHORITY OF INDIA AND 4 ORS.	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	GA, ASSAM SC, NHIDC SC, REVENUE
45	<a href="#">WP(C)/6978/2024</a> B/O	GITA RANI DEY AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A M AHMED B DAS	GA, ASSAM SC, REVENUE SC, PWD
46	<a href="#">WP(C)/6980/2024</a> B/O	SUSHIL DAS @ SUSHIL KUMAR NAMA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, REVENUE
47	<a href="#">WP(C)/6982/2024</a> B/O	MOTIUR RAHMAN AND 280 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J AHMED MS M DAS MR. S MOLLAH	GA, ASSAM SC, REVENUE SC, ELECTION COMMISSION.
<b>- FOR ORDERS -</b>				
48	<a href="#">I.A.(Civil)/3984/2024</a> IN WP(C) 1763/2017 (D/O), B/O in WP(C)/1763/2017	LASKAR ALI MOLLAH and 54 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MR. J ABBAS MR. J ABBAS	GA, ASSAM GA, ASSAM
<b>HEARING</b>				
49	<a href="#">WP(C)/4987/2024</a> FIXED	BIPLAB GOHAIN <b>Versus</b> STATE BANK OF INDIA AND 2 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	MR. S Ali(R-1,2) MR K DAS(R-1,2) SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 20/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
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17)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
18)	MR. T ISLAM	12-12-2024	To	31-01-2025
19)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024
20)	MS. B CHOWDHURY	18-12-2024	To	20-12-2024
21)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
22)	MR A K DAS	19-12-2024	To	04-01-2025
23)	MR. S P ROY	20-12-2024	To	20-12-2024
24)	MR. O P BHATI	20-12-2024	To	19-01-2025
25)	MR. A AHMED	20-12-2024	To	03-01-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,20th December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[CIVIL BENCH-I AND CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
24	<a href="#">CRP(IO)/539/2024</a> B/O	ABDUL RASHID @ ABDUL RASID <b>Versus</b> SAYEDUR RAHMAN AND 3 ORS	MR. Y S MANNAN MR. T HUSSAIN MS R BEGAM	
<b>ADMISSION</b>				
25	<a href="#">WP(C)/4795/2024</a> AS A FIRST ITEM, FIXED	ANUP KALITA AND 43 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI MR. A KHANDAKAR MR J. B. CHOUDHURY	SC, SEC. EDU. SC, FINANCE DEPTT.
26	<b>WITH</b> <a href="#">WP(C)/6525/2024</a>	ANUP KALITA AND 41 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR MR J. B. CHOUDHURY	SC, SEC. EDU. SC, FINANCE
27	<a href="#">MFA/68/2024</a> B/O	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> PINJIRA KHATUN AND 7 ORS	MRS. S ROY MS F N ZAMAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/3989/2024</a> in MFA/68/2024	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> PINJIRA KHATUN AND 7 ORS	MRS. S ROY MS F N ZAMAN	
28	<a href="#">MACApp./635/2024</a> B/O	THE ORIENTAL INSURANCE CO LTD <b>Versus</b> AMINA BEGUM AND 6 ORS	MR. S K GOSWAMI MR. R SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3993/2024</a> in MACApp./635/2024	THE ORIENTAL INSURANCE CO LTD <b>Versus</b> AMINA BEGUM AND 6 ORS	MR. S K GOSWAMI MR. R SHARMA	
29	<a href="#">MACApp./636/2024</a> B/O	M/S NEW INDIA ASSURANCE CO. LTD <b>Versus</b> SALEKHA KHATUN AND 2 ORS	MR. K K BHATTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3995/2024</a> in MACApp./636/2024	M/S NEW INDIA ASSURANCE CO LTD <b>Versus</b> SALEKHA KHATUN AND 2 ORS	MR. K K BHATTA	

30	<a href="#">MACApp./637/2024</a> B/O	MRS BILI BORA AND ANR <b>Versus</b> RITU BORAH AND ANR	C. M. MAHANTA MR. S S S RAHMAN
31	<a href="#">MACApp./638/2024</a> B/O	MANOMATI RAY AND 4 ORS <b>Versus</b> THE BRANCH MANAGER UNTIED INDIA INSURANCE COMPANY LTD. AND 2 ORS	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH
32	<a href="#">MACApp./639/2024</a> B/O	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> JINU BORO AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	<b>WITH</b> <a href="#">I.A.(Civil)/4001/2024</a> <b>in</b> MACApp./639/2024	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> JINU BORO AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
33	<a href="#">MACApp./640/2024</a> B/O	BINA THAKURIA <b>Versus</b> REGIOANAL MANAGER AND 2 ORS	MS D D ROY
34	<a href="#">MACApp./641/2024</a> B/O	MAGMA HDI GENERAL INSURANCE COMPANY LTD <b>Versus</b> RINA MAHELI AND 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
	<b>WITH</b> <a href="#">I.A.(Civil)/4002/2024</a> <b>in</b> MACApp./641/2024	MAGMA HDI GENERAL INSURANCE COMPANY LTD <b>Versus</b> RINA MAHELI AND 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
		<b><u>ORDERS</u></b>	
35	<a href="#">I.A.(Civil)/3669/2024</a> PART-HEARD, FIXED <b>in</b> WP(C)/5662/2024	THE PRINCIPAL <b>Versus</b> PARAMANANDA SAIKIA AND ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM
	<b>WITH</b> <a href="#">WP(C)/5662/2024</a>	PARAMANANDA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	GA, ASSAM GA, ASSAM SC, G U  SC, HIGHER EDU GA, ASSAM MR. R M DEKA(R-9) MR. D J DAS (R-9) N GAUTAM(R-9) SC, G U
	<b>WITH</b> <a href="#">I.A.(Civil)/3552/2024</a> <b>in</b> WP(C)/5662/2024	PARAMANANDA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MS P DEVI MR P R SARMA MR D MEDHI MR. A HUDA  SC, HIGHER EDU GA, ASSAM MR. R M DEKA(R-9) MR. D J DAS (R-9) N GAUTAM(R-9) SC, G U
36	<a href="#">I.A.(Civil)/3994/2024</a> CAVT. NO.10092/024, B/O <b>in</b> RSA/14286/2024	ON THE DEATH OF MD ANOWAR HUSSAIN HIS LEGAL HEIRS MINUARA RAHMAN AND ORS <b>Versus</b> SYED AKBAR ALI	MR. SHEELADITYA   MR. A SATTAR S CHOUDHURY FOR CAVEATOR
	<b>WITH</b> <a href="#">RSA/14286/2024</a> (Filing Number)	ON THE DEATH OF MD ANOWAR HUSSAIN HIS LEGAL HEIRS MINUARA RAHMAN AND ORS <b>Versus</b> SYED AKBAR ALI	MR. SHEELADITYA
	<b>WITH</b> <a href="#">I.A.(Civil)/14287/2024</a> (Filing Number)	ON THE DEATH OF MD ANOWAR HUSSAIN HIS LEGAL HEIRS MINUARA RAHMAN AND ORS <b>Versus</b> SYED AKBAR ALI	MR. SHEELADITYA
37	<a href="#">I.A.(Civil)/3997/2024</a> B/O <b>in</b> RSA/13607/2024	PRABHAT KALITA AND ANR <b>Versus</b> POTESWARI DAS AND 2 ORS	MR P KALITA MRS S GOSWAMI

**WITH**  
[RSA/13607/2024](#)  
(Filing Number)

PRABHAT KALITA AND ANR  
**Versus**

MR P KALITA

POTESWARI DAS AND 2 ORS

NEW INDIA ASSURANCE CO. LTD.

MR. R K BHATRA

**Versus**

MR. A SAIKIA

MINAKSHI HAZARIKA CHOUDHURY AND  
ORS

MS P HUJURI  
L A MAGAR

38 [I.A.\(Civil\)/3998/2024](#)  
B/O  
in MACApp./14062/2024

**WITH**  
[MACApp./14062/2024](#)  
(Filing Number)

NEW INDIA ASSURANCE CO LTD

MR. R K BHATRA

**Versus**

MINAKSHI HAZARIKA CHOUDHURY AND  
ORS

**WITH**  
[I.A.\(Civil\)/14065/2024](#)  
(Filing Number)

NEW INDIA ASSURANCE CO LTD

MR. R K BHATRA

**Versus**

MINAKSHI HAZARIKA CHOUDHURY AND  
ORS

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LEAVE NOTE OF ADVOCATES FOR 20/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,20th December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 14**

**[CIVIL BENCH-III, IV AND V**

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH COMPRISING OF HONOURABLE  
MR. JUSTICE MANISH CHOUDHURY AND HIS LORDSHIP]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
22 <a href="#">WP(C)/6919/2024</a> B/O	NAZIR HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	SC, WATER RESOURCE SC, FINANCE
23 <a href="#">WP(C)/6920/2024</a> B/O	DIPANKAR CHETIA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM SC, EXCISE DEPTT.
24 <a href="#">WP(C)/6922/2024</a> B/O	M/S SAILAJA CONSTRUCTION <b>Versus</b> THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS	MR G RAHUL MR. D J KAPIL	SC, ESIC
25 <a href="#">WP(C)/6926/2024</a> B/O	M/S ARIHANT STORE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. A HUSSAIN MR R ISLAM	GA, ASSAM SC, REVENUE
26 <a href="#">WP(C)/6929/2024</a> B/O	M/S APEEJAY TEA LIMITED ( PROP. DHULAPADUNG TEA ESTATE) <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	DY.S.G.I.
27 <a href="#">WP(C)/6938/2024</a> B/O	M/S LIPSY ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N HOSSAIN MR N SARMA	GA, ASSAM
28 <a href="#">WP(C)/6958/2024</a> B/O	OUGURI KATAHGURI BHURBANDHA MATSYAJIBI SAMABAY SAMITY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, FISHERY
29 <a href="#">WP(C)/6961/2024</a> B/O	SAURAV KALITA AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. P CHOUDHURY MR. S BORA N J LOUCU	DY.S.G.I.
30 <a href="#">WP(C)/6976/2024</a> B/O	M/S. R.B. ENTERPRISES <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR B P SARMAH B SAHA	DY.S.G.I.

**ADMISSION**

- |    |                                          |                                                                         |                                                                                      |                                                                                                                                                                                                                                                                                              |
|----|------------------------------------------|-------------------------------------------------------------------------|--------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 31 | <a href="#">WP(C)/3368/2016</a><br>FIXED | MINTU BARUAH and 6 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS | MRH I CHOUDHURY<br>MR.J I BORBHUIYA<br>MR.L MOHAN<br>MRS.K H CHOUDHURY<br>MS.F BEGUM | MS.R HUSSAIN(R-5)<br>MR.Z MUKIT(R-5)<br>GA, ASSAM<br>MR.A SATTAR(R-5)<br>MS.N BARMAN(R-5)<br>MR.H BARUAH(R-5)<br>MS.S CHOUDHURY(R-5)<br>SC, GMC<br>SC, G M D A                                                                                                                               |
| 32 | <a href="#">WP(C)/4586/2024</a><br>FIXED | RAKIBUL HUSSAIN<br><b>Versus</b><br>THE HONBLE SPEAKER AND 3 ORS        | MR. K N CHOUDHURY<br>MS N MAHANTA<br>N GAUTAM                                        | MR. A K BHUYAN (R-3)<br>MS. B BHUYAN (R-3)<br>MS. B BHUYAN (R-3)<br>MR S BORTHAKUR(R-4)<br>MR. M DAS(R-3)<br>MS. N CHOUDHURY(R-3)<br>MR. A KHOUND(R-3)<br>MS B BORA(R-3)<br>MR. J ABBAS (R-4)<br>MR A SHARMA(R-3)<br>MR A TALUKDAR(R-3)<br>MR J DAS(R-3)<br>I HOQUE(R-4)<br>MS. H G DAS(R-4) |

**ORDERS**

- |    |                                                                                                                          |                                                                                                            |                                               |                                                                          |
|----|--------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------|-----------------------------------------------|--------------------------------------------------------------------------|
| 33 | <a href="#">I.A.(Civil)/3987/2024</a><br>B/O<br>in WP(C)/1638/2024<br><br><b>WITH</b><br><a href="#">WP(C)/1638/2024</a> | NORTH EASTERN BUDDHIST CULTURAL<br>ASSOCIATION AND 3 ORS<br><b>Versus</b><br>THE UNION OF INDIA AND 11 ORS | MR. K N CHOUDHURY<br>MR A DAS<br>MR A DAS     | GA, ASSAM<br>MR. G PEGU (r-1)<br>DY.S.G.I.                               |
|    |                                                                                                                          | NORTH EASTERN BUDDHIST CULTURAL<br>ASSOCIATION AND 3 ORS<br><b>Versus</b><br>THE UNION OF INDIA AND 11 ORS | MR. K N CHOUDHURY<br>MR. R M DEKA<br>MR A DAS | GA, ASSAM<br>MR. G PEGU (r-1)<br>DY.S.G.I.                               |
| 34 | <b>WITH</b><br><a href="#">WP(C)/1641/2024</a>                                                                           | INTEGRATED DEVELOPMENT<br>ASSOCIATION AND 17 ORS<br><b>Versus</b><br>THE UNION OF INDIA AND 14 ORS         | MR S BORTHAKUR<br>MR. K GOGOI<br>MS. P BORAH  | GA, ASSAM<br>MRS. R DEVI<br>DY.S.G.I.                                    |
| 35 | <a href="#">I.A.(Civil)/4000/2024</a><br>B/O<br>in WP(C)/3355/2024<br><br><b>WITH</b><br><a href="#">WP(C)/3355/2024</a> | PUNJAB NATIONAL BANK<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                                      | MR. A GANGULY<br>MR. A DHANUKA                | SC, ATEPFO<br>GA, ASSAM<br>SC, INDUSTRIES AND<br>COMMERCE<br>SC, REVENUE |
|    |                                                                                                                          | PUNJAB NATIONAL BANK<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                                      | MR. A GANGULY<br>MR. A DHANUKA                | SC, ATEPFO<br>GA, ASSAM<br>SC, INDUSTRIES AND<br>COMMERCE<br>SC, REVENUE |
| 36 | <b>WITH</b><br><a href="#">WP(C)/3366/2024</a>                                                                           | PUNJAB NATIONAL BANK<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                                      | MR. A GANGULY<br>MR. A DHANUKA                | SC, ATEPFO<br>GA, ASSAM<br>SC, INDUSTRIES AND<br>COMMERCE<br>SC, REVENUE |
|    |                                                                                                                          | PUNJAB NATIONAL BANK<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                                      | MR. A GANGULY<br>MR. A DHANUKA                | SC, ATEPFO<br>GA, ASSAM<br>SC, INDUSTRIES AND<br>COMMERCE<br>SC, REVENUE |



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LEAVE NOTE OF ADVOCATES FOR 20/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
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20)	MS. B CHOWDHURY	18-12-2024	To	20-12-2024
21)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
22)	MR A K DAS	19-12-2024	To	04-01-2025
23)	MR. S P ROY	20-12-2024	To	20-12-2024
24)	MR. O P BHATI	20-12-2024	To	19-01-2025
25)	MR. A AHMED	20-12-2024	To	03-01-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**2:00 PM to 4:30 PM**

**[ For Friday,20th December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 15**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
36	<a href="#">Bail Appln./3898/2024</a> WITH OFFICE NOTE, FIXED	MOFIDUL ISLAM AND TWO ORS <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. S SARKAR	PP, ASSAM
<b>MOTION</b>				
37	<a href="#">AB/3324/2024</a> WITH OFFICE NOTE, B/O	ABED ALI <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN MR. N ISLAM	PP, ASSAM
38	<a href="#">AB/3402/2024</a> B/O	KAMALA KANTA BARMAN <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
39	<a href="#">AB/3406/2024</a> B/O	DEBASISH BARUA <b>Versus</b> THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL MR J ISLAM MR J ISLAM	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
40	<a href="#">Bail Appln./3644/2024</a> WITH CASE RECORD (SCANNED COPY), B/O	DEBAJIT SAHA AND ANR. <b>Versus</b> UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	SC, NCB
<b>BAIL HEARING</b>				
41	<a href="#">AB/3206/2024</a> WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	HASMAT ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. U NANDA	PP, ASSAM
42	<b>WITH</b> <a href="#">Bail Appln./3734/2024</a>	RASHED ALI @ RACHU MIYA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. U NANDA	PP, ASSAM
43	<a href="#">Bail Appln./3519/2024</a> WITH CASE RECORD (SCANNED COPY), FIXED	MAFUJUL ISLAM @ MAFUZUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR M J QUADIR MR. D K BAIDYA MR. A K HANNAN	PP, ASSAM
44	<b>WITH</b> <a href="#">Bail Appln./3521/2024</a> WITH CASE RECORD(SCANNED COPY)	JOYNAL HUSSEN @ JOYNAL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR M J QUADIR MR. D K BAIDYA MR. A K HANNAN	PP, ASSAM

**ORDERS**

45 [I.A.\(CrI.\)/1266/2024](#)  
BA 3126/2024 (D/O), B/O  
in Bail Appln./3030/2024  
**WITH**  
[Bail Appln./3030/2024](#)

JITEN DEKA  
**Versus**  
CENTRAL BUREAU OF INVESTIGATION

MR. M MORE

PP, ASSAM

JITEN DEKA  
**Versus**  
THE STATE OF ASSAM

MR. D DAS SR. ADV  
MR. M MORE  
MR. A BORPUZARI  
MR. P K SHARMA

PP, ASSAM  
SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 20/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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24)	MR. O P BHATI	20-12-2024	To	19-01-2025
25)	MR. A AHMED	20-12-2024	To	03-01-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,20th December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 17**

**[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019.**

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS.**

**OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
7	<a href="#">Bail Appln./3930/2024</a> WITH OFFICE NOTE, B/O	SRI BIJU KUMAR BORA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR D K DAS MR. R K NATH MS. S DAS M KHATONIAR	PP, ASSAM
8	<a href="#">Bail Appln./3932/2024</a> B/O	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	PP, ASSAM
9	<a href="#">Bail Appln./3935/2024</a> B/O	MOFIJUL ISLAM @ MOFIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A N IQBAL R HAQUE	PP, ASSAM
10	<a href="#">Bail Appln./3936/2024</a> B/O	MD. MOHAR UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
11	<a href="#">Bail Appln./3937/2024</a> B/O	BIMAL RABHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
12	<a href="#">Bail Appln./3938/2024</a> B/O	AJIT ORANG <b>Versus</b> THE STATE OF ASSAM	MR. R HAZARIKA MR. C CHAKRAVARTY MR. I K BURAGOHAJAN	PP, ASSAM
<b>MOTION</b>				
13	<a href="#">AB/3394/2024</a> B/O	ASHIK AHMED MONDAL @ LARJU AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY MR. S S AHMED	PP, ASSAM
14	<a href="#">AB/3397/2024</a> B/O	MASUK RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM

15	<a href="#">AB/3405/2024</a> WITH OFFICE NOTE, B/O	SAIDUL ISLAM <b>Versus</b> STATE OF ASSAM	MR. M ISLAM MR. M AHMED MD I H LASKAR MS A KHATUN	PP, ASSAM
16	<a href="#">AB/3407/2024</a> WITH OFFICE NOTE, B/O	AKHIRUL ISLAM <b>Versus</b> STATE OF ASSAM	MR. M ISLAM MR. M AHMED MD I H LASKAR MS A KHATUN	PP, ASSAM
<b><u>QUASHMENT</u></b>				
17	<a href="#">Crl.Pet./303/2015</a> FIXED	AKHIL GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.B K MAHAJAN MS.P BORAH MR.S BORTHAKUR	MR. K N CHOUDHURY (R-2) MR. P P MEDHI (R-2) PP, ASSAM MR. J PATOWARI (R-2)

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LEAVE NOTE OF ADVOCATES FOR 20/12/2024

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,20th December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 18**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
15	<a href="#">Bail Appln./3933/2024</a> B/O	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS K TAYE	PP, ASSAM
<b><u>MOTION</u></b>				
16	<a href="#">AB/3392/2024</a> FIXED	HARUNAL RASHID <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
17	<a href="#">AB/3408/2024</a> B/O	MD AMIR UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J C BORAH	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
18	<a href="#">Bail Appln./3026/2024</a> WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	BABUL BISWAS <b>Versus</b> STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
19	<a href="#">Bail Appln./3135/2024</a> WITH CASE RECORD AND CASE DIARY (SCANNED COPY), FIXED	JHARNA SINHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
20	<a href="#">AB/3284/2024</a> FIXED	BISWAJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. R DE MR P NEOG MS. K SHARMA MS I RAJKHOWA	PP, ASSAM
<b><u>ORDERS</u></b>				
21	<a href="#">I.A.(CrI.)/1264/2024</a> CRL.PET. 1403/2024(D/O), FIXED in CrI.Pet./1403/2024	K VASANTHA KUMAR <b>Versus</b> THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/12/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 19**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
30	<a href="#">Crl.A./324/2023</a>	LIPAMUNGO ODYUO AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR N Z LOTHA MR. S K GUPTA	MR B SARMAH PP, ASSAM
31	<a href="#">Crl.Rev.P./267/2024</a>	SOMER ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. D GOGOI, Amicus Curiae for R.2 PP, ASSAM
32	<a href="#">Crl.Pet./625/2024</a>	JOY CHANDRA BHUYAN <b>Versus</b> SMTI. REEMA BHUYAN	MRS. P BARMAN (BORKAKOTI) MR. S K SINGH MR. K R BOROOAH MR T BORA	MR. R DE MS. D PATHAK
<b>WITHDRAWAL</b>				
33	<a href="#">Crl.Rev.P./566/2023</a> B/O	JESMIN RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR. M HOQUE MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR TOSLIMA BEGUM	MR. A M BORA (R-6,7,8,9) MR. J PATOWARY (R- 6,7,8,9) MR. V A CHOWDHURY (R- 6,7,8,9) MR. M S HUSSAIN (R- 6,7,8,9) PP, ASSAM
<b>MOTION (BA)</b>				
34	<a href="#">Bail Appln./3934/2024</a> B/O	SANKAR KUMAR BISWAS <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION,	MR. S ISLAM MR A HAWARI A R MONDAL	SC, CBI
<b>MOTION</b>				
35	<a href="#">Crl.Pet./1585/2024</a> B/O	MITHUN ALI @ REZAUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M R KHANDAKAR MR. A ROHMAN	PP, ASSAM
36	<a href="#">Crl.Pet./1586/2024</a> B/O	MANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI	PP, ASSAM
37	<a href="#">Crl.Pet./1587/2024</a> B/O	NITYANANDA KAMAN <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI	PP, ASSAM
38	<a href="#">Crl.Pet./1588/2024</a> B/O	GUNAJYOTI SHARMA <b>Versus</b> THE STATE OF ASSAM	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA	PP, ASSAM



39	<a href="#">Crl.Pet./1589/2024</a> B/O	KUKIL MEDHI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI	PP, ASSAM
<b>ADMISSION</b>				
40	<a href="#">Crl.A./438/2024</a> B/O	RAHIM UDDIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1267/2024</a> <b>in</b> Crl.A./438/2024	RAHIM UDDIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
41	<a href="#">Crl.A./439/2024</a> B/O	JAHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1268/2024</a> <b>in</b> Crl.A./439/2024	JAHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
42	<a href="#">Crl.A./440/2024</a> B/O	SHYAM BHADUR RAI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1269/2024</a> <b>in</b> Crl.A./440/2024	SHYAM BHADUR RAI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
43	<a href="#">Crl.A./441/2024</a> B/O	ASMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S K NARGIS MS. SUDAKSHINA K. MS. A BEGUM MS S BEGUM MS N SULTANA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1271/2024</a> <b>in</b> Crl.A./441/2024	ASMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S K NARGIS MS. SUDAKSHINA K. MS. A BEGUM MS S BEGUM MS N SULTANA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/12/2024

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**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 21**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>				
5	<a href="#">Bail Appln./2830/2024</a>	ABDUL HASIB <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
6	<a href="#">Bail Appln./3720/2024</a>	JUBAIR AHMED <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
<b><u>MOTION (BA)</u></b>				
7	<a href="#">Bail Appln./3831/2024</a> WITH OFFICE NOTE, B/O	JAYNAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
8	<a href="#">Bail Appln./3939/2024</a> B/O	UTPAL DEKA <b>Versus</b> THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	PP, ASSAM
9	<a href="#">Bail Appln./3940/2024</a> B/O	SRI HARINDRA CHAUHAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR M Z SHAH	PP, ASSAM
10	<a href="#">Bail Appln./3942/2024</a> B/O	SRI SONU SAHANI <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGHA MR G PATHAK	PP, ASSAM
11	<a href="#">Bail Appln./3944/2024</a> B/O	DIPSHIKHA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
<b><u>MOTION</u></b>				
12	<a href="#">AB/3396/2024</a> B/O	TOSER ALI <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
13	<a href="#">AB/3399/2024</a> B/O	ZOHIRUL ISLAM SARKAR @ JOHIRUL ISLAM SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z ALAM MS. S NAZNEEN R ISLAM	PP, ASSAM
14	<a href="#">AB/3400/2024</a> B/O	YUNUS ALI <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI	PP, ASSAM
15	<a href="#">AB/3401/2024</a> B/O	SRI KUKHESWAR BORO <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR J ISLAM	10-12-2024	To	24-12-2024
15)	MR I HASSAN	11-12-2024	To	20-12-2024
16)	MR B PRASAD	09-12-2024	To	20-12-2024
17)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
18)	MR. T ISLAM	12-12-2024	To	31-01-2025
19)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024
20)	MS. B CHOWDHURY	18-12-2024	To	20-12-2024
21)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
22)	MR A K DAS	19-12-2024	To	04-01-2025
23)	MR. S P ROY	20-12-2024	To	20-12-2024
24)	MR. O P BHATI	20-12-2024	To	19-01-2025
25)	MR. A AHMED	20-12-2024	To	03-01-2025



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Friday,20th December 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 24**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

11	<a href="#">I.A.(Cr.)/1168/2024</a> AB 2731/2024(D/O), FIXED in AB/2731/2024	PRASANJIT MAHATO <b>Versus</b> THE STATE OF ASSAM	MS. M DAIMARY MS M AHMED	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 20/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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22)	MR A K DAS	19-12-2024	To	04-01-2025
23)	MR. S P ROY	20-12-2024	To	20-12-2024
24)	MR. O P BHATI	20-12-2024	To	19-01-2025
25)	MR. A AHMED	20-12-2024	To	03-01-2025



# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ SUPPLEMENTARY CAUSELIST -I ]

[ FOR FRIDAY, THE 20<sup>TH</sup> DAY OF DECEMBER, 2024 ]

[ AT 10:30 AM ]

BEFORE

**HON'BLE MR. JUSTICE MANISH CHOUDHURY**

**HON'BLE MR. JUSTICE DEVASHIS BARUAH**

[ COURT NO: 9 ]

[ **COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE KOHIMA BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING** ]

## JUDGMENT

- |                                       |                                                                         |                                                                                               |                     |
|---------------------------------------|-------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------|---------------------|
| 1. <a href="#">CRAPL/6/2020</a>       | KHAPELO SARAH<br><b>Versus</b><br>STATE OF NAGALAND                     | A. ZHO<br>LIPENI<br>W. MARHU                                                                  | GOVT ADV NL         |
| <b>WITH</b>                           |                                                                         |                                                                                               |                     |
| 2. <a href="#">CRL.A(J)/4/2020</a>    | VECHUKHO<br><b>Versus</b><br>THE STATE OF NAGALAND                      | NEITEO KOZA<br>MHASI PHINYO<br>KIKRU PFUKHA<br>K ARKHA ACHUMI                                 | GOVT ADV NL         |
| 3. <a href="#">W.P.(CrI.)/14/2024</a> | SMT. RITA CHETRY<br><b>Versus</b><br>THE STATE OF NAGALAND<br>AND 4 ORS | THUYEKHRULU                                                                                   | GOVT ADV NL         |
| 4. <a href="#">W.P.(CrI.)/19/2024</a> | SMTI DOLLY DAS<br><b>Versus</b><br>THE STATE OF NAGALAND<br>AND 3 ORS   | MOA JAMIR<br>M JEMU<br>M SOLO<br>MANHEIH KONYAK<br>THEJANUO METHA<br>T.METSIEO<br>SHISA JAMIR | CGSC<br>GOVT ADV NL |

5. [W.P.\(CrI.\)/21/2024](#) SHRI TEIHWANG KONYAK JOSHUA SHEQI CGSC  
**Versus** NAGALI SHOHE GOVT ADV NL  
THE STATE OF NAGALAND CHINGMEI KONYAK  
AND 4 ORS MIKA H AYE  
ATOKA  
P MHONBENI  
EZUNG  
KEDI KOSO  
K LILY SWU  
KETHO SEKHOSE  
R WONCHIBENI  
TSANGLO  
KEVI KIRE  
KIVITOLI SWU  
YEKA SUMI  
TUNATO YEPTHO  
RUBICA KIHO

**ADMISSION**

6. [W.P.\(CrI.\)/13/2024](#) CHINNEILHING HAOKIP @ V. SIRIE CGSC  
(PART HEARD) NEOPI TAHLEM YANGTHOK GOVT ADV NL  
(FIXED) **Versus**  
THE STATE OF NAGALAND  
AND 3 ORS



# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ SUPPLEMENTARY CAUSELIST -I ]

[ FOR FRIDAY, THE 20<sup>TH</sup> DAY OF DECEMBER, 2024 ]

[AT 2:00 PM]

**BEFORE**

**HON'BLE MR. JUSTICE SOUMITRA SAIKIA**

[COURT NO: 10]

[ **COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING** ]

## **MOTION**

1. WP(C) 604/2024  
WITH OFFICE NOTE

MISS MOBI RIBA  
**VERSUS**  
THE GAUHATI HIGH  
COURT AND 2 ORS.

DICKY PANGING  
DAINA TAMUK  
DOGE LONA  
KIRMAR ADO  
TOKGE DARIN  
MARGE D

MUK PERTIN,  
SENIOR ADVOCATE  
SC GAUHATI HIGH  
COURT





# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ SUPPLEMENTARY CAUSELIST -I ]

[ FOR FRIDAY, THE 20<sup>TH</sup> DAY OF DECEMBER, 2024 ]

[AT 10:30 AM]

BEFORE

**HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY**

[COURT NO: 17]

[ **COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING** ]

## JUDGMENT

1. I.A.(C) 188/2024 IN ELECTION PET. 2/2024	TESAM PONGTE <b>VERSUS</b> NYASAM JONGSAM AND 2 ORS.	S K DEORI	APPEAR IN PERSON
<b>WITH</b> ELECTION PET. 2/2024	SHRI NYASAM JONGSAM <b>VERSUS</b> SHI TESAM PONGTE AND 2 ORS.	PETITIONER IN PERSON	GEGUM LOLLEN GAMKEN BAM TABA TOKUR GEKEN INGO KHODA APA KIRMANI LOLLEN Y MUGLI S K DEORI SOMILA T BOO